<table>
<thead>
<tr>
<th>Remarks</th>
<th>Annual premium</th>
<th>Installment (Advertisement)</th>
<th>Present Valuation</th>
<th>Current Market Price</th>
<th>Service to be Rendered</th>
<th>Name of District &amp; Division in which the Property is Situated</th>
</tr>
</thead>
</table>

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**NOTES:**

1. In case where it is not possible to assess the value accurately the approximated value in relation to present conditions may be indicated.
2. Schedule should be latest also.
3. The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) as per rules of 15(3).
4. The working, no charge of, in addition to, in the previous year, should be avoided and full details provided.
5. The columns should be filled in neatly in capital letters.

**Date:** 08-01-2019

**Signature:**